

Deputation of Officers of All India Services to Delhi Municipal Corporation

4164. SHRI RAM SAMUJHAWAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the particulars of Officers of the various All-India Services such as Indian Administrative Service and Indian Revenue Service at present on deputation to the Municipal Corporation of Delhi, the posts held and pay (including Deputation or Special Pay) and allowances drawn by them; and

(b) their initial tenure and in which of the cases it had been extended once, twice and thrice and the reasons for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) A statement is laid on the Table of the House. [Placed in Library. See No. L.T. 1093/85]

(b) The recruitment regulations of the Municipal Corporation of Delhi provide for varying tenures ranging from 3 to 5 years in respect of different posts as indicated in the statement at annexure. In no case the tenure has been extended beyond prescribed period.

Package Tours to attract Foreign Tourists

4165. SHRI N. DENNIS : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether a new form of selling package tours have been decided to be operated when a 'travel mart' will be set up by Indian Tour Operators Association in a bid to attract foreign tourists to the country; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). A "Travel Mart" is a forum which enables buyers and sellers/suppliers in travel trade to come together and negotiate travel package deals. The Indian Association of Tour Operators with the help of the Department of Tourism had invited over 40 tour operators/wholesalers for such a travel mart held at New Delhi in the first week of

April, 1985. Business negotiations conducted at this forum are likely to generate greater tourist traffic to India.

Registration for Mining in Ocean

4166. SHRI BRAJAMOHAN MOHANTY : Will the PRIME MINISTER be pleased to state :

(a) whether India is an applicant for registration for mining in the Ocean as a pioneer investor and clearance from the law of the Sea Commission is awaited; and

(b) if so, full details thereof including the particulars of mining ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Yes Sir, India as a pioneer investor, has filed an application with the Preparatory Commission of the International Sea-bed Authority and of the Law of the Sea Tribunal, for registration of a mine site in the Central Indian Ocean. The decision of the Preparatory Commission is awaited.

(b) After a survey of nearly 4 million square kilometres in the Indian Ocean, two mining sites, each of 150,000 sq. km. have been identified. These sites fully meet the standards which have been prescribed internationally, such as, the density of nodules per square metre and the copper, nickel and cobalt contents of the nodules. Research and Development work at the mining sites is going on smoothly.

Elephants Killed for Ivory Tusks

4167. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYR : Will the PRIME MINISTER be pleased to state :

(a) whether elephants are killed for extraction of ivory tusks :

(b) the action proposed to be taken to protect elephants from being killed on a large scale; and

(c) the number of elephants killed in 1983-84 and 1984-85 and value of the ivory lost in terms of Rupees ?